

[Secretary]

Sabha to serve on the said Joint Committee are set out in the motion."

MOTION

"That this House concurs, in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill further to amend the Constitution of India and resolve that the following members of the Rajya Sabha be nominated to serve on the said Joint Committee:—

Shri C. C. Biswas. Shri S. V. Krishnamoorthy Rao, Shri Biswanath Das, Shri Fakhruddin Ali Ahmed, Dr. W. S. Barlingay, Shri Jagan Nath Kaushal, Shri Chandulal P. Parikh, Shri R. C. Gupta, Shri V. Venkataramana, Shrimati Parvathi Krishnan, Shri H. C. Mathur, and Shri B. C. Ghose."

The above motion was passed by the Rajya Sabha at its sitting held on Thursday, the 16th September, 1954.

SPECIAL MARRIAGE BILL—Contd.

Mr. Chairman: The House will remember that when the Deputy-Speaker was in the Chair, he intimated to the House that there was a proposal to continue to sit till six o'clock. No decision was taken then. The matter is entirely in the hands of the House. If the House propose to continue to sit....

Some Hon. Members: No, no.

An Hon. Member: Till half past five.

Some Hon. Members: No, not today at least.

Shri Venkataraman: May I suggest this? In view of the fact that we have completed the consideration of all the clauses within schedule, there is no need to sit hereafter. We may sit for half an hour tomorrow.

Shri N. C. Chatterjee: We have finished ahead of the schedule.

Mr. Chairman: All right. Since this is the sense of the House, I adjourn the House till tomorrow 11 A.M.

The Lok Sabha then adjourned till Eleven of the Clock on Friday the Seventeenth September, 1954.